

APPENDIX -2 R
Format of Registration-cum-Membership Certificate

PART I
(To be filled in by the applicant)

1	Name of the exporter	:	M/s _____ _____
2	IEC Number	:	_____ _____
3	Address of the Registered/Head Office	:	_____ _____
4	Date of establishment	:	_____
5	Description of goods/ services for which registered	:	_____ _____
6	Registration Number	:	_____
7	Registered as	:	a) Manufacturer exporter b) Merchant exporter c) Merchant cum manufacturer exporter _____
8	Name of the Proprietor/ Partner(s)/ Director(s)/Karta	:	_____

This certificate is issued as per the details of our records and is subject to the conditions laid down in the relevant scheme of registration of this council.

(Signature of the competent officer of the E.P. Council)

Name _____

Designation _____

Seal _____

Valid/renewed upto _____ Date of issue _____

Space for endorsement of any amendments in this certificate

Note: This import certificate is not a substitute for import Licence in respect of the items mentioned restricted under ITC(HS) and an import licence, in addition to this Certificate, will have to be obtained wherever required for such items.